

Age-Wise Action Plan of the Superior Courts for the month of March, 2020

Name of Officer With Designation- Ms Archana Kamboj, PCS, Civil Judge (Sr. Div)(Officer Relinquish Charge on 19.09.2019)

S.No.	Categories	Mention the cases alongwith year if any beyond 2002	2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total		Mention year alongwith cases which have been included/excluded during the month																	
			T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl															
1	50 oldest Execution Petitions		0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	11	0	0	9	6	0	10	7	3	18	15	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	50	28	0	0	0	22	0
2	All the pending cases which were instituted upto 31.12.2014		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10	0							
3	All the pending cases in which the accused are in custody for a period of more than six month.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0										
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0										
5	Remaining oldest civil and criminal cases		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	63	0							
Total			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	11	0	0	17	10	0	27	17	10	82	46	0	61	31	0	0	0	0	0	0	0	0	0	0	200	104	0	0	0	96	0			

Name of Officer With Designation- Sh. Vishesh, Civil Judge(Sr. Divn.), Gurdaspur

S.No.	Categories	Mention the cases alongwith year if any beyond 2002	2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total		Mention year alongwith cases which have been included/excluded during the month															
			T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl													
1	50 oldest Execution Petitions		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	7	4	3	3	2	1	5	2	3	6	3	3	2	2	0	4	4	0	9	9	0	2	2	0	39	29	10	0	0			
2	All the pending cases which were instituted upto 31.12.2014		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	18	15	3	16	7			
3	All the pending cases in which the accused are in custody for a period of more than six month.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0					
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0					
5	Remaining oldest civil and criminal cases		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	139	138	1	21	30
Total			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	10	7	3	5	4	1	18	12	6	98	95	3	53	52	1	4	4	0	9	9	0	2	2	0	200	186	14	37	37	0		

Name of Officer With Designation- Sh. Rachhpal Singh, Chief Judicial Magistrate, Gurdaspur

S.No.	Categories	Mention the cases alongwith year if any beyond 2002	2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total		Mention year alongwith cases which have been included/excluded during the month																
			T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl														
1	50 oldest Execution Petitions		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	2	2	1	1	2	0	2	6	0	6	7	0	7	19	1	18	0	0							
2	All the pending cases which were instituted upto 31.12.2014		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
3	All the pending cases in which the accused are in custody for a period of more than six month.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
5	Remaining oldest civil and criminal cases		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
Total			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Name of Officer With Designation- Sh. Mahesh Kumar, PCS, CJ/Jr.

S.No.	Categories	Mention the cases alongwith year if any beyond 2002	2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total		Mention year alongwith cases which have been included/excluded during the month																
			T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl											
1	50 oldest Execution Petitions		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	2	1	1	1	1	0	35	24	11	11	7	4	0	0	0	50	34	16	0	0						
2	All the pending cases which were instituted upto 31.12.2014		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
3	All the pending cases in which the accused are in custody for a period of more than six month.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
5	Remaining oldest civil and criminal cases		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
Total			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	1	1	0	21	18	3	121	104	17	9	4	5	35	24	11	11	7	4	0	0	0	200	160	40	5	5	0

S.No.	Categories	Mention the cases alongwith year if any beyond 2002			2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total			Mention year alongwith cases which have been included/excluded during the month																				
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl																			
1	50 oldest Execution Petitions			0			0			0	1	0	1			0	2	0	2	1	0	1			0	0	0	0	1	0	1	0	0	0	2	0	2	2	1	1	1	0	1	17	15	2	23	9	14	0	0	0	0	0	0	50	25	25	31	54	0			
2	All the pending cases which were instituted upto 31.12.2014			0			0			0	0	0	0	1	1	0	0	0	0	1	1	0	1	0	1	2	1	1	4	2	2	9	3	6	23	10	13	40	21	19			0			0			0	81	39	42	55	94	0									
3	All the pending cases in which the accused are in custody for a period of more than six month.			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	0	0	0	0	0	0	0	0	0						
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.			0			0			0			0			0			0			0	2	2	0			0			0			0			0			0			0			0	3	1	2	9	3	6	22	20	2			0	36	26	10	13	23	-10
5	Remaining oldest civil and criminal cases			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	33	27	6	8	16	0									
Total		0	0	0	0	0	0	0	0	0	1	0	1	1	1	0	2	0	2	2	1	1	1	0	1	4	3	1	5	2	3	9	3	6	28	11	17	51	25	26	48	39	9	22	20	2	26	12	14	0	0	0	0	0	0	200	117	83	107	187	0			

Name of Officer With Designation- Sh. Bikramdeep Singh, PCS, CJ/JD

S.No.	Categories	Mention the cases alongwith year if any beyond 2002			2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total			Mention year alongwith cases which have been included/excluded during the month																				
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl																			
1	50 oldest Execution Petitions			0			0			0	1	0	1			0			0			0	0	0	0	1	0	1	0	0	0	2	1	1	2	1	1	29	23	6	10	10	0	4	4	0	50	40	10	26	0													
2	All the pending cases which were instituted upto 31.12.2014			0			0	1	0	1			0			0			0			0	0	0	0	8	5	3	1	0	1	9	3	6	12	3	9	30	11	19			0			0			0	61	22	39	16	9										
3	All the pending cases in which the accused are in custody for a period of more than six month.			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	0	0	0	0	0	0									
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.			0			0			0			0			0			0			0			0	0	0	0	1	1	0	1	0	1	2	2	0	18	13	5			0			0			0	22	16	6	4	1										
5	Remaining oldest civil and criminal cases			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	67	56	11	5	41										
Total		0	0	0	0	0	0	1	0	1	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0	8	5	3	2	0	2	10	4	6	6	13	3	10	33	14	19	67	50	17	22	21	1	29	23	6	10	10	0	4	4	0	200	134	66	51	51	0		

Name of Officer With Designation- Ms Shagun CJ/JD cum JMJC

S.No.	Categories	Mention the cases alongwith year if any beyond 2002			2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total			Mention year alongwith cases which have been included/excluded during the month														
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl													
1	50 oldest Execution Petitions			0	0	0	0			0			0			0			0			0	0	0	0	1	0	1	1	1	0	0	0	0	1	1	0	1	0	1	31	21	10	15	8	7			0	50	31	19	4	4				
2	All the pending cases which were instituted upto 31.12.2014	1	0	1			0			0			0	1	0	1	2	1	1	4	2	2	2	2	0	5	3	2	3	2	1	19	13	6	21	13	8	0	0	0	0	0	0	0	0	0	0	0	0	60	37	23	21	3				
3	All the pending cases in which the accused are in custody for a period of more than six month.			0			0			0			0			0			0			0			0			0			0			0			0			0	2	1	1	2	1	1	2	1	1	2	0							
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.			0	1	1	0			0			0			0			0			0			0	1	0	1			0	3	1	2	2	1	1	8	7	1			0			0	15	10	5	8	1							
5	Remaining oldest civil and criminal cases			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	73	64	9	6	33				
Total		1	0	1	1	1	0	0	0	0	0	0	0	1	0	1	2	1	1	4	2	2	2	2	0	6	3	3	4	2	2	23	15	8	23	14	9	45	35	10	38	37	1	31	21	10	15	8	7	2	1	1	200	143	57	41	41	0

Name of Officer With Designation- Ms. Jagminder Kaur, PCS, CJJD/JMIC, Batala

S.No.	Categories	Mention the cases alongwith year if any beyond 2002			2002		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total			Mention year alongwith cases which have been included/excluded during the month														
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl													
1	50 oldest Execution Petitions			0			0			0			0			0	1	0	1			0	0	0	0	2	1	1	1	0	1	2	2	0	3	2	1	9	5	4	19	10	9	13	7	6			0	50	27	23	0	0				
2	All the pending cases which were instituted upto 31.12.2014			0			0			0			0	1	1	0	2	0	2	1	0	1	2	0	2	4	1	3	7	5	2	16	8	8	37	25	12			0			0			0	70	40	30	1	3							
3	All the pending cases in which the accused are in custody for a period of more than six month.			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	0	0	0	0	0	0			
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.			0			0			0			0			0			0			0			0			0	2	1	1	1	0	1	6	5	1	5	1	4	0		0			0			0	14	7	7	5	0				
5	Remaining oldest civil and criminal cases			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0			0	66	48	18	2	5				
Total		0	0	0	0	0	0	0	0	0	0	0	0	1	0	1	2	0	2	1	0	1	2	0	2	4	1	3	9	6	3	19	9	10	40	27	13	75	55	20	14	6	8	19	10	9	13	7	6	0	0	0	200	122	78	8	8	0

Name of Officer With Designation- Ms. Divya Sharma, CJ cum JMJC

S.No.	Categories	Mention the cases alongwith year if any beyond 2002			2001		2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		Total			Mention year alongwith cases which have been included/excluded during the month								
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl							
1	50 oldest Execution Petitions			0			0			0	1	0	1			0	1	1	0			0	0	0	0	0	0	0	2	1	1	1	1	0	9	9	0	34	29	5	2	1	1			0	50	42	8	9	9	
2	All the pending cases which were instituted upto 31.12.2014			0	1	1	0			0			0	1	1	0	0	1	0	2	2	0	2	1	1	2	0	2	2	0	2	6	3	3	4	1	3	6	4	2			0			0	27					

Total		0	0	0	1	1	0	0	0	0	1	0	1	1	1	0	1	1	0	2	2	0	2	1	1	2	0	2	2	0	2	7	3	4	4	1	3	11	8	3	75	62	13	53	53	0	34	29	5	2	1	1	1	1	0	200	165	35	55	55	0					
S.No. Categories		Mention the cases alongwith year if any beyond 2002			2002			2003			2004			2005			2006			2007			2008			2009			2010			2011			2012			2013			2014			2015			2016			2017			2018			2019			Total			Mention year alongwith cases which have been included/excluded during the month				
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl			
1	50 oldest Execution Petitions	0	0	0	1	0	0	0	0	0	1	0	1	2	0	2	1	1	0	3	2	1	4	3	1	7	4	3	8	3	5	16	8	8	19	9	10	45	27	18	97	50	43	261	172	89	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	466	282	174	138	130
2	All the pending cases which were instituted upto 31.12.2014	1	0	1	2	2	0	2	1	1	0	0	0	1	1	0	3	2	1	4	3	1	7	4	3	1	7	4	3	8	3	5	16	8	8	19	9	10	45	27	18	97	50	43	261	172	89	0	0	0	0	0	0	0	0	0	0	0	466	282	174	138	130			
3	All the pending cases in which the accused are in custody for a period of more than six month.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	11	10	1	11	1			
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3	0	6	5	1	2	1	1	10	4	6	20	11	9	84	71	13	6	1	5	0	0	0	0	0	0	132	97	34	38	27			
5	Remaining oldest civil and criminal cases	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1282	1075	144	105	286						
Total		1	0	1	4	3	0	2	1	1	1	1	0	1	3	1	2	4	3	1	8	3	5	8	4	4	9	4	5	19	11	8	30	16	13	68	33	24	125	65	53	305	199	106	815	655	124	640	554	56	245	185	60	132	101	31	39	28	11	2458	1864	498	367	543	0	

Name of Officer With Designation- Sh. Amardeep Singh Bains, PCS, Addl. CJ/SD

S.No. Categories		Mention the cases alongwith year if any beyond 2002			2000			2003			2004			2005			2006			2007			2008			2009			2010			2011			2012			2013			2014			2015			2016			2017			2018			2019			Total			Mention year alongwith cases which have been included/excluded during the month							
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl			
1	All the inquiries which are more than four months old from the date of filing of the report	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	15	14	1	0	0	0	15	14	1	0	2
2	Oldest cases of other categories	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	1	2	0	0	0	0	0	0	0	0	0	3	3	0	7	4	3	57	51	6	67	60	7	24	20	4	20	19	1	2	1	1	184	160	24	12	11
3	All the pending cases in which the accused are in custody for a period of more than six month.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0	1	0			
Total		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	3	1	2	0	0	0	0	0	0	3	3	0	7	4	3	57	51	6	67	60	7	24	20	4	35	33	2	3	2	1	200	175	25	13	13	0		

Grand Total

S.No. Categories		Mention the cases alongwith year if any beyond 2002			2000			2003			2004			2005			2006			2007			2008			2009			2010			2011			2012			2013			2014			2015			2016			2017			2018			2019			Total			Mention year alongwith cases which have been included/excluded during the month							
		T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	T	D	B	Incl	Excl
1	50 oldest Execution Petitions	0	0	0	1	0	0	0	0	0	1	0	1	2	0	2	1	1	0	3	2	1	4	3	1	7	4	3	8	3	5	16	8	8	19	9	10	45	27	18	97	50	43	261	172	89	0	0	0	0	0	0	0	0	0	0	0	0	466	282	184	138	130						
2	All the pending cases which were instituted upto 31.12.2014	1	0	1	2	2	0	2	1	1	0	0	0	1	1	0	3	2	1	4	3	1	7	4	3	1	7	4	3	8	3	5	16	8	8	19	9	10	45	27	18	97	50	43	261	172	89	0	0	0	0	0	0	0	0	466	282	184	138	130									
3	All the pending cases in which the accused are in custody for a period of more than six month.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	12	11	1	12	1						
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3	0	6	5	1	2	1	1	10	4	6	20	11	9	84	71	13	6	1	5	0	0	0	0	0	0	132	97	35	38	27						
5	Remaining oldest civil and criminal cases	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1466	1235	168	117	297						
6	All the inquiries which are more than four months old from the date of filing of the report	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	15	14	1	0	0	0	15	14	1	0	2
Total		1	0	1	4	3	0	2	1	1	1	1	0	1	3	1	2	5	4	1	8	3	5	8	4	4	9	4	5	22	12	10	30	16	13	68	33	24	128	68	53	312	203	109	872	706	130	707	614	63	269	205	64	167	134	33	42	30	12	2658	2039	556	380	556	0				